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PART IV

Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar, and of the High Court.
Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers Corps

FINANCE DEPARTMENT
NOTIFICATION

The 6th April 1944

No. 2418-F.—The following notification, issued by the Government of India in the Finance Department, is republished for general information.

By order of the Governor
V. RAMANATHAN

Deputy Secretary to Government

New Delhi, 25th March 1944

No. D-2498-B.—It is notified for general information that no subscriptions to the Government of India 3 per cent Loan, 1953-55 (Fourth Defence Loan), issued under the Government of India, Finance Department, notification No. D-3892-B/43, dated the 26th June 1943, will be received, with effect from Saturday, the 1st April 1944.

By order of the Governor-General in Council

C. E. JONES

Secretary to the Government of India

DEPARTMENT OF SUPPLY AND TRANSPORT
NOTIFICATIONS

The 6th April 1944

No. 6914-S.T.—The following notification, issued by the Government of India in the Department of Industries and Civil Supplies is republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

New Delhi, 25th March 1944

No. 51-Tex.(A)/44—In exercise of the powers conferred on the Central Government by clause (b) of sub-rule (2) of rule 81 of the Defence of India Rules and delegated to me by the Order of the Government of India in the Department of Industries and Civil Supplies, I hereby direct that no person shall sell or offer to sell any of the following kinds of dyes at more than the maximum price specified below :—

	Rs.	A.	P.
Basic Colours—			
Victoria Blue	21	1	9 per lb.
Bismark Brown	9	2	3 "
Malachita Green	11	14	3 "
Methyl Violet	10	13	6 "
Auromine	11	7	9 "
Rhodamine B	21	8	0 "
Methylene Blue	10	12	0 "

Note—(1) Where the dyes are to be despatched by railway, the above prices are for delivery f.o.r., any destination in India.

(2) Where the dyes are in packages of less than one hundred weight an addition may be made to the above maximum prices at the rates shown below :—

For packages containing less than 112 lbs. but not less than 28 lbs.	2 as. per lb.
" 28 lbs.	14 lbs. 4 as. per lb.
" 14 lbs.	7 lbs. 6 as. per lb.
" 7 lbs.	5 lbs. 8 as. per lb.
" 5 lbs.	2 lbs. 12 as. per lb.
" 2 lbs.	1 lb. 1 Re. per lb.
" 1 lb.	1 Re. 8 as. per lb.

(3) Where in any area, a sales tax, terminal tax, octroi or other provincial or local tax is levied on dyes, an addition just sufficient to cover such tax or taxes may be made to the maximum prices shown above.

Acid Dyes—

Acid Orange	4	6	6 per lb.
Acid Scarlet	9	10	9 "
Nigrosine	6	7	3 "
Metanil Yellow	8	5	6 "

Alizarine—

Alizarine 20 per cent	281	4	0 per cwt.
Alizarine 40 per cent	540	0	0 "
Alizarine 100 per cent	12	5	0 per lb.

Direct Colours (not including Sirius type)—

Direct Black	7	8	6 "
Direct Sky Blue	18	4	3 "
Direct Brown	8	13	9 "
Direct Green	11	3	6 "
Direct Orange	18	5	6 "
Congo Red	6	3	3 "
Direct Violet	18	5	6 "
Chrysophenine	16	2	0 "
Direct Blue 2B	11	4	6 "

Diaz Colours—

Diaz Black	7	8	6 "
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Sulphur Colours—

Sulphur Black	4	4	9 "
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Indigo—

Indigo 60 per cent	6	7	3 "
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Vat Colours—

Vat Black	37	10	0 "
Vat Blue RSN	50	8	6 "
Vat Blue RC(BC)	38	0	6 "
Vat Brown 2G	80	10	0 "
Vat Jade Green	94	9	6 "
Vat Golden Orange	83	11	3 "
Vat Violet	66	10	6 "

Coupling Dyes of the insoluble Azo classes—

AS	15	8	6 "
AN (ASBO)	25	4	9 "
MN (ASBS)	20	11	6 "

And their bases—

Fast Scarlet RC Base	16	8	6 "
Fast Red B Base	24	3	0 "
Fast Garnet GBC Base	10	14	9 "

Solubilised Vat Dyestuffs—

O4B	29	9	0 "
Green IB	80	10	0 "
Yellow IKG	80	10	0 "
Violet	85	7	3 "

The 6th April 1944

No. 6915-S.T.—The following notification, issued by the Government of India in the Department of Industries and Civil Supplies is republished for general information.

By order of the Governor
C. S. JHA
Secretary to Government

New Delhi, 25th March 1944

No. 28(1)-C.S.(B)/44—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to fix, as in the schedule annexed hereto, the maximum retail prices which may be charged in respect of the types of radio tubes and other spare parts, specified therein :—

SCHEDULE

I. SPARE PARTS AND COMPONENTS OTHER THAN TUBES

1	2	3	4	Rs.	a.	p.
No.	Description of the part and/or component	Manufacturers' Part and/or component number	Unit Retail Price (Maximum Price)			
WESTINGHOUSE SETS						
<i>Models M-108 and N-208.</i>						
1	Band Switch	2A211	14 0 0			
2	"A" Range Antenna Coil	26A369	8 15 0			
3	"A" Range Oscillator Coil	26A374	11 7 0			
4	"B" Range Antenna Coil	26A371	16 7 0			
5	"B" Range Oscillator Coil	26A376	15 15 0			
6	Shunt Antenna Tracking Coil (C and D ranges).	9A1498	6 0 0			
7	Shunt Oscillator Tracking Coil (C and D ranges).	9A1501	8 1 0			
8	1st I.F. Transformer Assembly	9A1524	11 15 0			
9	2nd I.F. Transformer Assembly	9A1525	14 0 0			
10	Power Transformer (120-240 volt, 50-60 Cycle universal transformer)	53 × 254	57 14 0			
11	Output Transformer	51 × 103	13 8 0			
12	Volume Control	36 × 300	7 8 0			
13	Tone Control	40 × 256	5 7 0			
14	Dial Glass	17 × 67	1 0 0			
15	Dial Scale	58 × 555	6 7 0			
16	Dial Pointers	15 × 163	1 8 0			
17	Dial Lamps (No. 44)	7A36	0 10 0			
18	Snap Buttons	28 × 292	2 0 0			
19	55", 18-lb. drive cord		1 8 0			
20	Complete Tuning Assembly	26 × 347	109 12 0			
21	Dry Electrolytic Condenser (10-20 mf., 350v).	45 × 326	15 7 0			
22	Dry Electrolytic Condenser (20 mf., 25 volts).	45 × 328	5 0 0			
23	Trimmer Condenser	17A184	3 6 0			
24	Trimmer Condenser	17A68	3 6 0			
25	Ceramic Condenser	47 × 181	2 8 0			
26	Ceramic Condenser	47 × 164	2 0 0			
27	Tubular Condenser	48 × 331	1 8 0			
28	Carbon Resistors	E94352	3 0 0			
29	Carbon Resistors	D94231	3 0 0			
30	Carbon Resistors	B95405	1 0 0			
31	Carbon Resistors	B95105	1 0 0			
32	Tube Socket	3A303	1 8 0			
33	Tube Socket	3A315	2 0 0			
34	Line Cord and Plug Assembly	13 × 328	4 8 0			
35	Band Switch Knob	10A378	1 0 0			
36	Tuning Knob	10A376	1 0 0			
37	Volume Control Knob	10A377	1 0 0			
38	Tone Control Knob	10A423	1 0 0			
39	Tube caps	32 × 267	2 0 0			
40	Tuning Shaft	26 × 363	3 0 0			
41	Bracket for Tuning Shaft	25 × 886	1 8 0			
42	Coupling for Tuning Shaft	29 × 148	2 8 0			
43	Pins for 29 × 148 Coupling	29 × 147	2 8 0			
44	Dial Scale Clamps	30 × 150	2 0 0			
45	Tubular Condenser	F64203	1 8 0			
46	Drive Cord Tension Spring	28 × 95	0 3 0			
<i>Model N-204.</i>						
47	"A" range Antenna Coil assembly	26A361	8 15 0			
48	"A" range Oscillator Coil assembly.	26A362	10 15 6			
49	"B" range Antenna Coil assembly	26A363	15 6 0			
50	"B" range Oscillator Coil assembly.	26A364	15 6 0			
51	Shunt Antenna tracking coil	9A1498	5 15 0			
52	Shunt Oscillator tracking coil	9A1501	7 15 0			
53	2nd I.F. Transformer Assembly	9A1603	14 6 0			
54	Tone Switch	2A218	5 0 0			
55	Dial Scale	58 × 551	6 14 6			
56	Dial Lamps (No. 51)	7A32	0 8 0			
57	Snap Buttons	28 × 292	2 0 0			
58	63", 18lb. drive cord		1 8 0			
59	Dry Electrolytic condenser	45 × 333	12 5 0			
60	Ditto	45 × 323	1 8 0			
61	Ditto	45 × 324	5 6 0			
62	Trimmer Condenser	17A184	3 8 0			
63	Ditto	17A68	3 8 0			
64	Ceramic condenser	47 × 164	2 0 0			
65	Moulded condenser					
66	Tubular condenser					
67	Carbon Resistor					
68	Ditto					
69	Ditto					
70	Tube Socket					
71	Tube Socket					
72	Phono Socket					
73	Tube Socket					
74	Line Cord and Plug Assembly					
75	Band Switch Knob					
76	Tuning Knob					
77	Volume Knob					
78	Tone Knob					
79	Tuning Shaft					
80	Coupling for Tuning Shaft					
81	Pin for 29 × 148A Coupling					
82	Dial Scale clamps					
83	Drive Cord Tension Spring					
84	Voltage (adapter) Tube 220v					
85	Voltage (adapter) Tube 110v					
<i>Model N-210.</i>						
86	10" Electro-dynamic loud-speakers	12A426	66 11 0			
87	Cone and Voice Coils		16 14 0			
88	Sockets Octal Moulded	3A293	2 0 0			
89	Speaker Sockets	3A294	1 8 0			
90	Voltage change over sockets	3A311	1 0 0			
91	Socket Phono	3A296	1 8 0			
92	Tuning Eye Tube Socket	13 × 425	5 0 0			
93	Range Switch	2A198	24 15 0			
94	Phono Radio Switch	2A197	5 15 6			
95	High Fidelity Switch	2A161	3 6 0			
96	Knob (phono switch)	10A386	2 0 0			
97	Knob (range switch)	10A378	1 0 0			
98	Knob (Tuning Control)	10A392	2 0 0			
99	Knob (Volume and tone control)	10A392	2 0 0			
100	Voltage Change over Plug	26A318	3 6 0			
101	Line Cord and Assembly	13 × 328	4 8 0			
102	Bakelite Mounting Plate for electric cord.	1 × 74	0 8 0			
103	Rubber Cushions	8 × 25	1 0 0			
104	Pilot light socket and cable assembly.	7A144	3 0 0			
105	"On" Indicator Lamp (No. 51)		0 8 0			
106	Antenna Transformer Assembly ranges D and E.	9A1416	9 7 0			
107	Antenna Transformer Assembly ranges B and C.	9A1415	11 7 0			
108	Antenna Transformer Assembly range A.	9A1405	9 15 0			
109	R. F. Transformer Assembly ranges B, C, D and E.	9A1417	17 6 0			
110	R. F. Transformer Assembly range A.	9A1406	10 15 0			
111	Oscillator Coil Assembly ranges D and E.	9A1418	6 6 6			
112	Oscillator Coil Assembly ranges A, B and C.	9A1407	14 0 0			
113	First I. F. Transformer and Can assembly.	9A1408	15 14 0			
114	Second I. F. Transformer and Can assembly.	9A1419	19 14 6			
115	Output transformer	51 × 95	17 7 0			
116	Power transformer, 100/220v, 40-60 Cycles.	53 × 238	75 4 0			
117	R. F. Plate Reactor	9A1115	5 0 0			
118	Ceramic Condensers					
119	Ditto	47 × 159	2 0 0			
120	Ditto	47 × 131	2 0 0			
121	Ditto	47 × 170	3 15 0			
122	Moulded Condensers	47 × 154	3 0 0			
123	Ditto	47 × 56	1 0 0			
124	Ditto	47 × 57	1 0 0			
125	Ditto	47 × 43	1 8 0			
126	Ditto	47 × 65	1 8 0			
127	Ditto	47 × 69	1 8 0			
128	Tubular Condensers	46 × 320	1 8 0			
129	Ditto	46 × 332	3 0 0			
130	Ditto	46 × 331	1 8 0			
131	Ditto	46 × 335	3 0 0			
132	Ditto	46 × 319	1 8 0			
133	Ditto	46 × 333	1 8 0			
134	Ditto	46 × 318	1 8 0			
135	Ditto	46 × 323	1 8 0			
136	Ditto	45 × 338	2 8 0			
137	3 Section Gang Condenser ranges B, C, D and E.	14A142	29 15 0			
138	3 Section Gang Condenser ranges A and B.	14A143	48 14 0			
139	Trimmers					
140	Ditto	17A109	3 0 0			
141	Ditto	17A119	6 6 0			
142	Ditto	17A156	6 14 0			
143	Ditto	17A168	4 8 0			
144	Ditto	17A169	3 0 0			
145	Ditto	17A170	3 6 0			
146	Carbon Resistors	17A156	6 14 6			
147	Ditto	B95205	1 0 0			
148	Ditto	B95302	1 0 0			
149	Ditto	C95302	1 8 0			
150	Ditto	B95503	1 0 0			
151	Ditto	D94253	3 0 0			
	Ditto	B94124	1 8 0			
	Ditto	B94303	1 8 0			

Rs. a. p.
44 15 0
(Total price for the three items.)

1	2	3	4	1	2	3	4
			Rs. a. p.				Rs. a. p.
152	Carbon Resistors ..	B95505	1 0 0	242	Capacitor, .01 mfd, 1000v	72045-612	1 9 0
153	Ditto ..	B95154	1 0 0	243	Capacitor, .035 mfd, 400v	72017-620	1 4 0
154	Ditto ..	B94154	1 8 0	244	Capacitor, .05 mfd, 400v	72045-607	1 4 0
155	Ditto ..	B93154	2 0 0	245	Capacitor, .05 mfd, 400v	72017-623	1 4 0
156	Ditto ..	B93205	2 0 0	246	Capacitor, 6 mmf. ceramic	85514-24	2 4 0
157	Ditto ..	B95254	1 0 0	247	Capacitor, 15 mmf. ceramic	90579-213	2 4 0
158	Ditto ..	B94305	1 8 0	248	Capacitor, 15 mmf. silvered mica	95095-509	2 4 0
159	Ditto ..	B95605	1 0 0	249	Capacitor, 47 mmf. ceramic	90580-125	2 4 0
160	Ditto ..	B94151	1 8 0	250	Capacitor, 47 mmf. silvered mica	95094-530	2 4 0
161	Ditto ..	B94500	1 8 0	251	Capacitor, 56 mmf.	80390-527	1 9 0
162	Ditto ..	B95305	1 0 0	252	Capacitor, 56 mmf. moulded	86035-514	2 4 0
163	Ditto ..	B95104	1 0 0	253	Capacitor, 68 mmf., ceramic	90579-129	2 4 0
164	Ditto ..	B95504	1 0 0	254	Capacitor, 68 mmf., silvered mica	95094-538	2 4 0
165	Wire Wound Resistor ..	43 x 109	3 6 0	255	Capacitor, 100 mmf.	80390-533	1 9 0
166	Ditto ..	43 x 113	1 8 0	256	Capacitor, 100 mmf. moulded	86035-547	2 4 0
167	Volume control and on-off switch ..	36 x 304	7 15 0	257	Capacitor, 220 mmf. moulded	86035-551	2 4 0
168	Tone control ..	40 x 260	7 15 0	258	Capacitor, 560 mmf. silvered mica	95094-581	2 4 0
169	Dial Mounting Plate Assembly ..	26A305	25 15 0	259	Capacitor, 3,000 mmf. tubular	72042-568	3 9 0
170	Dial Scale Glass ..	58 x 519	14 6 0	260	Coil, antenna coil, "A" band	91430-502	7 3 6
171	Clamps for glass ..	50 x 181	1 0 0	261	Coil, antenna coil, spread band	91264-503	4 14 0
172	Felt dial background ..	58 x 520	5 0 0	262	Coil, Oscillator Coil, "A" and "B" band.	91461-501	5 3 0
173	High-field Indicator ..	15 x 194	1 0 0	263	Coil, Oscillator Coil, 25 metre band ..	91252-504	3 4 0
174	Pointer for Dial Scale ..	15 x 188	1 8 0	264	Coil, Oscillator Coil, 31 metre band ..	91252-503	3 0 0
175	62" Drive Cord, 18 lb. test ..	..	1 8 0	265	Condenser, variable tuning condenser	91434-1	18 10 0
176	80" Drive Cord, 30 lb. test ..	..	2 0 0	266	Tone Control ..	97500-13	6 9 6
177	String Clamp ..	50 x 182	1 0 0	267	Volume Control and power switch ..	97591-127	13 5 0
178	Tension Spring for Cord Drive ..	28 x 293	0 1 0	268	Cord, Drive Cord (approximate 27" overall length).	93818-523	0 9 0
179	Tension Spring for Cord Drive ..	28 x 114	5 0 0	269	Pointer Cord (approximate 43" over-all length).	90465-503	1 9 0
180	Drive Pulley and Hub assembly ..	26A306	8 6 0	270	Core, Adjustable Core and Stud for I. F. Transformers.	78691-501	1 0 0
181	Brace Bracket ..	25 x 848	1 0 0	271	Core, Adjustable Core and Stud for Coil 91401-501.	88097-503	1 0 0
182	Coupling Arm and Bushing ..	37 x 170	3 0 0	272	Core, Adjustable Core and Stud for Coils 91248-505, 91252-504 and 91252-503.	87571-501	1 0 0
183	Link for Coupling Arm ..	37 x 168	0 8 0	273	Drive drum less calibrator dial	91444-506	3 9 0
184	Tension spring for Coupling Arm ..	28 x 248	3 0 0	274	Flywheel, Tuning Knob shaft flywheel	94073-1	7 3 0
185	Dial Lamp (No. 44) ..	7A36	0 10 0	275	Plug, 4 contact female plug for speaker cable.	77243-2	2 0 0
186	Dial Lamp Socket assembly ..	7A135	3 0 0	276	Pulley, Drive Cord pulley ..	87297-5	0 9 0
187	High Field Indicator Lamp Socket and wire assembly.	7A143	1 8 0	277	Resistor, 10 ohms, 0.25 watt type ..	78726-38	1 4 0
188	B range Antenna Coil assembly ..	26A369	8 15 0	278	Resistor, 560 ohms, 1 watt type ..	78728-39	1 6 0
189	B range Oscillator Coil assembly ..	26A370	9 15 0	279	Resistor, 12,000 ohms, 0.25 watt type ..	78726-75	1 4 0
190	Ditto ..	26A372	12 7 0	280	Resistor, 15,000 ohms, 3 watt type ..	94-309-75	2 4 0
191	Universal Power Transformer ..	53 x 242	51 13 0	281	Resistor, 22,000 ohms, 0.25 watt type ..	78726-21	1 4 0
192	Volume control and switch ..	36 x 306	7 8 0	282	Resistor, 33,000 ohms, 0.25 watt type ..	78726-22	1 4 0
193	Line Cord and Plug Assembly ..	13 x 328	4 8 0	283	Resistor, 120,000 ohms, 0.5 watt type ..	78726-87	1 4 0
194	Dial Scale ..	58 x 568	5 15 0	284	Resistor, 150,000 ohms, 0.5 watt type ..	78727-88	1 4 0
195	Tuning Shaft ..	26 x 363	3 0 0	285	Resistor, 330,000 ohms, 0.25 watt type.	78726-92	1 4 0
196	Bracket for Tuning Shaft ..	25 x 886	1 8 0	286	Resistor, 470,000 ohms, 0.5 watt type ..	78727-29	1 4 0
197	Coupling for running ..	29 x 148	2 8 0	287	Resistor, 1 megohm, 0.25 watt type ..	78726-31	1 4 0
198	Pins for above coupling ..	29 x 147	2 8 0	288	Resistor, 2-2 megohms, 0.25 watt type ..	78726-33	1 4 0
199	Clamps for dial scale ..	30 x 190	1 0 0	289	Resistor, 10 megohms, 0.25 watt type ..	78726-37	1 4 0
200	Light Diffuser ..	41 x 66	2 0 0	290	Screw, S-32 square head set screw for drum.	63486-2-230	0 3 0
201	Snap Pins (Light diffuser to mounting)	28 x 56	1 0 0	291	Shaft, Tuning Knob Shaft ..	94080-3	1 9 0
202	Tension Spring for Drive Cord ..	28 x 95	2 8 0	292	Socket, Phono input socket ..	82373-6	1 0 0
203	Dial Lamp Cable and Socket Assembly	7A145	2 0 0	293	Socket, Tube Socket ..	94067-1	1 9 0
204	Dial Lamps (No. 44) ..	7A36	0 10 0	294	Spring, Cord Spring ..	81391-13	0 5 3
205	Drive Cord 63", 8 lbs. test ..	..	1 8 0	295	Spring, retaining spring for core and stud.	75969-1	0 2 0
206	Tuning Knobs ..	10A376	1 0 0	296	Spring, retaining spring for Oscillator Coils core and studs.	87567-1	0 1 0
207	Volume Knobs ..	10A377	1 0 0	297	Switch, Range Switch ..	91439-8	14 15 0
208	Range Knobs ..	10A378	1 0 0	298	Switch, Voltage Switch ..	86137-3	2 5 0
209	Tone Knobs ..	10A423	1 0 0	299	Transformer, First I. F. Transformer	91445-505	11 5 0
210	Snap Pins (Back to Cabinet) ..	28 x 292	2 0 0	300	Transformer, Second I. F. Transformer	91445-503	12 5 0
211	Tube Socket Octal Moulded ..	3A303	1 8 0	301	Transformer, Power Transformer 105 V.-120V/200-220 V., 50-60 cycle.	87386-502	29 15 0
212	Tube Socket Octal Wafer ..	3A315	2 0 0	302	Washer, "C" washer for tuning knob shaft.	61933-1	0 3 0
213	Phono Socket ..	3A296	1 8 0	303	Cap, Dust Cap ..	79463-2	0 3 0
214	Carbon Resistors ..	C94201	3 0 0	304	Coil, Field Coil ..	89649-503	11 5 0
215	Trimmer Condensers ..	17A176	3 7 0	305	Coil, Neutralizing Coil ..	88199-501	1 10 0
216	Ditto ..	17A188	7 14 0	306	Plug, 4 prong male speaker plug ..	77209-2	2 0 0
217	Ditto ..	17A184	3 6 0	307	Transformer, Output transformer ..	89629-503	8 15 0
218	Ditto ..	17A68	3 6 0	308	Dial, Glass dial scale ..	29395-1	19 14 6
219	Tubular Condensers ..	46 x 331	1 8 0	309	Indicator, Station Selector indicator ..	94842-505	3 4 0
220	Ceramic Condensers ..	47 x 181	2 8 0	310	Knob, Tone Control Knob ..	86943-511	1 9 0
221	Ditto ..	47 x 187	2 0 0	311	Knob, Tuning Knob ..	95060-502	1 9 0
222	Moulded Condensers ..	47 x 65	1 8 0	312	Knob, Volume Control or Range Switch Knob.	86943-512	1 9 0
223	Ceramic Condensers ..	47 x 182	2 8 0	313	Lamp, dial lamp ..	61114-15	1 1 0
224	Dual Moulded Condensers ..	47 x 172	1 8 0	314	Rail, Indicator guide rail ..	94530-3-230	1 4 0
225	Electrolytic Condensers ..	46 x 330	11 13 0	315	Spring, Retaining Spring for knobs ..	82890-2	0 4 0
226	Knobs Band and Phono ..	10A439	1 0 0	316	Capacitor, Mica trimmer comprising 3 sections of 5-50 mmfd., and 2 sections of 2-20 mmfd.	91266-8	5 10 6
227	Knobs Tuning ..	10A440	1 0 0	317	Capacitor, 56 mmfd., moulded ..	86035-514	2 5 0
228	Knobs Volume ..	10A441	1 0 0	318	Capacitor, 56 mmfd., unmoulded ..	80390-527	1 10 0
229	Knobs Tone ..	10A442	1 0 0	319	Capacitor, 100 mmfd. ..	80390-533	1 10 0
230	Phono Switch only ..	2A223	5 15 0	320	Capacitor, 120 mmfd. ..	86035-518	2 5 0
231	Bracket, Drive Cord pulley bracket (1 pulley).	97539-501	1 4 0	321	Capacitor, 220 mmfd. ..	86035-521	2 5 0
232	Bracket, support bracket for shaft and flywheel (A1 support 94072-1-0, B-2-Weld screws 85211-2, C-Assemble and finish per 94083-503).	..	1 4 0	322	Capacitor, 560 mmfd. ..	95094-581	2 5 0
233	Bracket, Tone Control bracket ..	94258-501	1 9 0	323	Capacitor, 3,300 mmfd. ..	72042-569	3 15 0
234	Calibrator Drive drum calibrator scale	27586-3	0 10 0	324	Capacitor, 6,000 mmfd. ..	72042-576	5 0 0
235	Capacitor, Electrolytic comprising 3 section of 10 mfd, 450 volts and 1 section of 20 mfd. 25 volts.	86033-4	13 15 0	325	Capacitor, .005 mfd. ..	72045-613	1 10 0
236	Capacitor, Air Trimmer (medium) ..	80832-503	3 4 0	326	Capacitor, .025 mfd. ..	72017-18	1 4 0
237	Capacitor, Mica Trimmer comprising 3 section of 2, 5, 10 mmf.	91266-4	3 14 0	327	Capacitor, .01 mfd. 500 volts ..	72017-611	1 10 0
238	Capacitor, .0015 mfd. 1500v ..	72050-681	1 9 0	328	Capacitor, .01 mfd. 1,000 volts ..	72045-611	1 10 0
239	Capacitor, .0025 mfd. 700v ..	72017-601	1 4 0				
240	Capacitor, .005 mfd. 1000v ..	72043-526	1 9 0				
241	Capacitor, .01 mfd. 300v ..	72050-649	1 9 0				

1	2	3	4	1	2	3	4
			Rs. a. p.			Rs. a. p.	
329	Capacitor, 0.1 mfd. 400 volts ..	72017-631	2 0 0	410	Cord, Indicator Cord (approx. 53" overall length),	93818-519	1 10 0
330	Coil, Antenna Coil ..	86624-502	8 15 0	411	Core, adjustable core and stud for "A" and "B" bands oscillator coil.	88097-503	1 0 0
331	Coil, Oscillator Coil ..	86669-504	6 10 0	412	Core, Adjustable core and stud for I.F. transformer.	78691-501	1 0 0
332	Condenser, Variable tuning condenser	91996-1	16 9 0	413	Core, Adjustable core and stud for 19-13 metre 25 metre and 31 metre bands oscillator coils.	87571-501	1 0 0
333	Control, Volume control and power switch.	97900-115	1 0 0	414	Drum, Drive drum less calibrator ..	91444-506	8 10 0
334	Cord, Drive cord (approximate 50" over-all length).	90465-514	0 10 0	415	Flywheel, Tuning shaft flywheel ..	94073-1	7 4 0
335	Core, adjustable core and stud for oscillator coil	79695-502	2 5 0	416	Holder, Bias cell holder ..	87727-2	1 0 0
336	Indicator, Station selector indicator..	89761-5-999	1 4 0	417	Plug, 3 contact plug for speaker cable	77243-1	1 10 0
337	Insulator, Phone input socket insulator.	90057-4	0 4 0	418	Plug, 8 prong male plug for power input cable.	80867-5	2 5 0
338	Plate, Dial back plate complete pulleys and bracket, less dial.	92219-502-999	6 10 6	419	Pulley, Drive Cord pulley ..	87-297-1-230	0 10 0
339	Plug, 2 prong male plug for power input.	89524-3	0 10 0	420	Pulley, Drive Cord pulley located between knob shafts.	87297-3-230	0 10 0
340	Pulley, Drive cord pulley, Al-Pulley 87297-6, B1-shield Rivet 82266-3	Total price for the two items.	0 4 0	421	Resistor, 10 ohms., 0.25 watt type ..	78726-1	1 4 0
341	Pulley, Tuning condenser pulley ..	91679-1-230	1 10 0	422	Resistor, 5,600 ohms., 0.25 watt type ..	78726-71	1 4 0
342	Resistor, 10 ohms, 1/4 watt ..	78726-38	1 4 0	423	Resistor, 8,200 ohms., 1 watt type ..	78728-73	1 4 0
343	Resistor, 100 ohms, 4 watt (220/110 AC/DC).	90422-2	2 0 0	424	Resistor, 22,000 ohms., 0.25 watt type ..	78726-21	1 4 0
344	Resistor, 150 ohms, 1/2 watt ..	78727-52	1 4 0	425	Resistor, 33,000 ohms., 0.25 watt type ..	78726-22	1 4 0
345	Resistor, 560 ohms., 1 watt (220/110 AC/DC).	78728-59	1 4 0	426	Resistor, 390,000 ohms., 0.25 watt type.	78726-93	1 4 0
346	Resistor, 1,000 ohms., 1/2 watt ..	78727-62	1 4 0	427	Resistor, 470,000 ohms., 0.25 watt type.	78726-29	1 4 0
347	Resistor, 3,900 ohms., 1/2 watt ..	78727-69	1 4 0	428	Resistor, 680,000 ohms., 0.25 watt type.	78727-60	1 4 0
348	Resistor, 33,000 ohms., 1/4 watt ..	78726-22	1 4 0	429	Resistor, 820,000 ohms., 0.25 watt type.	78726-97	1 4 0
349	Resistor, 47,000 ohms., 1/4 watt ..	78726-23	1 4 0	430	Resistor, 1 megohm, 0.25 watt type ..	78726-31	1 4 0
350	Resistor, 220,000 ohms., 1/4 watt ..	78726-27	1 4 0	431	Resistor, 2.2 megohm, 0.25 watt type ..	78726-33	1 4 0
351	Resistor, 470,000 ohms., 1/4 watt ..	78726-29	1 4 0	432	Screw, 8-32 square head set screw ..	64-386-2-230	0 3 0
352	Resistor, 2.2 meg., 1/4 watt ..	78726-33	1 4 0	433	Shaft, Tuning knob shaft ..	94080-2	1 10 0
353	Resistor, 3.9 meg., 1/4 watt ..	78726-105	1 4 0	434	Socket, Phono input socket ..	82373-6	1 0 0
354	Resistor, 10 meg., 1/4 watt ..	78726-37	1 4 0	435	Socket, Tube socket ..	94067-2	1 10 0
355	Socket, Phono input socket ..	90057-3	1 4 0	436	Spring, Drive cord spring ..	81391-4	0 8 0
356	Socket, Tube socket ..	94067-2	1 10 0	437	Spring, Indicator cord spring ..	81391-13	0 5 0
357	Spring, Drive cord spring ..	81391-13	0 5 0	438	Spring, retaining spring for adjustable core and studs.	875-67-1	0 1 0
358	Transformer, Audio transformer for models using speaker stamped RL-86A-3.	97610-503	8 15 0	439	Spring, Retaining spring for I.F. Transformers core and stud.	75969-1	0 2 0
359	Transformer, Audio Transformer for models using Speaker stamped RL-86B-2.	94131-504	8 9 0	440	Support, Pulley support complete with pulley.	91398-502-999	1 5 0
360	Transformer, First I. F. Transformer	91445-505	11 5 0	441	Support, Pulley support complete with 3 pulleys.	91398-501-999	2 10 0
361	Transformer, Second I. F. Transformer	91445-503	12 5 0	442	Support, Tuning shaft and flywheel support.		
362	Washer, "C" washer for tuning shaft	82639-1	0 2 0		Al, Support 94072-1 ..		1 4 0
363	Cap, Dust Cap ..	383715-3	0 2 0		B2, Weld Screws 85211-1 ..		
364	Coil, Field Coil ..	97616-506	8 10 0		C, Assembled per 94083-501 ..		Total price for three items.
365	Coil, Field Coil, 3,300 ohms. ..	97616-501	9 15 0	443	Switch, Range switch ..	91439-2	11 9 0
366	Back-Cabinet back-less power cord and plug.	92274-2	3 0 0	444	Switch, Tone control switch ..	80931-57	4 15 0
367	Cord, Power cord and plug ..	89524-1	1 10 0	445	Transformer, First I.F. Transformer ..	91445-505	11 4 0
368	Dial, Glass dial scale ..	29382-1	8 5 0	446	Transformer, Second I.F. Transformer	91445-503	12 4 0
369	Knob, Range switch or volume control knob.	95060-504	1 10 0	447	Transformer, Output, transformer ..	89620-504	12 9 6
370	Knob, Tuning knob ..	95060-503	1 10 0	448	Washer, "C" washer for pulley 87297-3	82639-1	0 2 0
371	Spring, Retaining spring for knob	82890-2	0 5 0	449	Washer, "C" washer for tuning shaft	61933-1	0 3 0
	Model QB9				Vibrator Power Supply Assemblies		
372	Bracket, Tone control bracket ..	94258-501	1 10 0	450	Capacitor, Electrolytic, 16 mfd., 350 volts.	86011-6	5 10 6
373	Calibrator, Drive drum calibrator ..	27586-3	0 10 0	451	Capacitor, 470 mmf., moulded ..	80390-549	2 5 0
374	Capacitor, Electrolytic, 20 mfd. 250 volts.	86011-10	3 15 0	452	Capacitor, 470 mmf., moulded ..	86035-525	2 5 0
375	Capacitor, Electrolytic, 30 mfd., 250 volt.	86011-13	3 15 0	453	Capacitor, .008 mfd., 1,200 volts ..	72046-606	1 10 0
376	Capacitor, Air Trimmer, medium 2-12 mmf.	80832-503	3 5 0	454	Capacitor, .01 mfd., 1,000 volts ..	72045-612	1 10 0
377	Capacitor, Mica trimmer comprising 3 sections of 2.5-10 mmf., e h	91266-4	3 15 0	455	Clip, battery clip (1 set) ..	83622-1 & 2	2 0 0
378	Capacitor, 6 mmf., ceramic ..	85514-24	2 5 0	456	Coil, Choko coil ..	94124-1	2 5 0
379	Capacitor, 15 mmf., ceramic ..	90579-213	2 5 0	457	Fuse, 5 amp. ..	55544-6	0 10 0
380	Capacitor, 15 mmf., silvered mica ..	95095-509	2 5 0	458	Plug, Female plug for power supply cable.	80912-10	2 4 0
381	Capacitor, 47 mmf., ceramic ..	90580-125	2 5 0	459	Resistor, 100 ohms, 0.25 watt ..	78726-7	1 4 0
382	Capacitor, 47 mmf., silvered mica ..	95094-530	2 5 0	460	Resistor, 2,200 ohms, 0.5 watt ..	82261-66	1 4 0
383	Capacitor, 56 mmf., moulded ..	86035-514	2 5 0	461	Socket, Vibrator socket ..	79402-1	2 0 0
384	Capacitor, 56 mmf., unmoulded ..	80390-527	1 10 0	462	Transformer, Vibrator transformer ..	97622-501	33 4 0
385	Capacitor, 68 mmf., ceramic ..	90579-129	2 5 0	463	Vibrator, plug-in vibrator ..	80783-6	26 10 0
386	Capacitor, 68 mmf., silvered mica ..	95094-538	2 5 0		Speaker Assemblies		
387	Capacitor, 100 mmf., moulded ..	86035-547	2 5 0	464	Cap, Dust cap ..	79463-1	0 2 0
388	Capacitor, 100 mmf., unmoulded ..	80390-533	1 10 0	465	Coil, Field Coil (8 ohms.) ..	89649-506	24 15 0
389	Capacitor, 180 mmf., moulded ..	90579-213	2 5 0	466	Coil, Neutralizing coil ..	88199-501	1 10 0
390	Capacitor, 220 mmf., moulded ..	86035-551	2 5 0	467	Plug, 3 prong male plug for speaker	77209-1	1 10 0
391	Capacitor, 560 mmf., silvered mica ..	95094-581	2 5 0		Miscellaneous Assemblies		
392	Capacitor, 3,000 mmf., tubular ..	72042-568	3 10 0	468	Dial, Glass dial scale ..	29381-1	13 5 0
393	Capacitor, .0025 mfd., 1400 volts ..	72045-617	1 5 0	469	Indicator, Station Selector indicator	97786-504	2 10 0
394	Capacitor, .005 mfd., 500 volts ..	72017-605	1 10 0	470	Knob, Tone control knob ..	86943-511	1 10 0
395	Capacitor, .01 mfd., 1,000 volts ..	72045-611	1 10 0	471	Knob, Tuning knob ..	95080-503	1 10 0
396	Capacitor, .05 mfd., 400 volts ..	72045-607	1 4 0	472	Knob, Volume control or range switch knob.	95060-504	1 10 0
397	Capacitor, .05 mfd., 400 volts ..	72017-623	1 4 0	473	Spring, Retaining spring for knob	82890-1	0 5 0
398	Capacitor, 0.1 mfd., 300 volts ..	72045-605	1 10 0		86943-511.		
399	Capacitor, 0.5 mfd., 150 volts ..	72045-601	2 0 0	474	Spring, Retaining springs for knobs	82890-2	0 5 0
400	Cell, Bias Cell ..	79677-2	1 10 0		95060-504 and 95060-503		
401	Coil, Antenna Coil "A" band ..	91430-502	7 4 0		PHILIPS SETS		
402	Coil, Antenna Coil, spread band ..	91264-503	4 14 0		For Models 595-HN-436-HN-34-MUR		
403	Coil, Oscillator Coil, "A" and "B" band.	91461-501	5 4 0		Radio Sets.		
404	Coil, Oscillator Coil, 19-13 metre band	91248-505	3 0 0	475	Back Cover ..	N8-400-140	1 8 0
405	Coil, Oscillator Coil, 24 meter band ..	91252-504	3 5 0	476	Dial, Standard ..	N8-700-450	7 0 0
406	Coil, Oscillator Coil, 31 metre band..	91252-503	3 0 0	477	Band Indicator Disc ..	N8-700-490	5 3 0
407	Condenser, Variable tuning condenser	91434-1	18 10 0	478	Pointer ..	N8-000-340	1 0 0
408	Control, Volume control and power switch.	97501-123	13 5 0	479	Band Switch ..	N8-650-150	4 6 0
409	Cord, Drive Cord (approx. 28" overall length).	79079-505	0 10 0	480	Band Antenna Wafer ..	N8-650-160	3 4 0
				481	Band R. F. Wafer ..	N8-650-170	3 11 0
				482	Band Osc. Wafer ..	N8-650-180	3 4 0
				483	Local Switch ..	N8-650-190	0 14 0
				484	Phono Switch ..	N8-650-200	1 10 0
				485	Tuning Eye Socket Assembly ..	N3-160-260	2 0 0

1	2	3	4	1	2	3	4
			Ra. a. p.				Ra. a. p.
486	Dial Lamps per 100	P-144	34 11 0	587	Dial Light Socket and Assembly	N3-160-410	3 5 0
487	Pointer Drive Spring	N1-100-090	0 1 6	588	Service Button Cover	N8-400-120	7 0 0
488	Ind. Drive Spring	N1-100-100	0 5 0	589	Tube Shield Base	N4-000-200	2 4 0
489	Dial Light Socket	N3-160-420	0 10 0	590	Tube Shield	N4-000-210	2 0 0
490	Coils	N8-560-500	19 10 0	591	Shielded Can.	N4-000-380	1 2 0
491	Coils	N8-560-510	3 7 0	592	Coil Mounting Wafer	N3-100-010	3 7 0
492	Coils	N8-560-520	19 10 0	593	Band Selector Switch	N8-650-130	8 8 0
493	Coils	N8-560-530	3 7 0	594	Tuning Shaft	N1-400-070	3 7 0
494	Coils	N8-560-540	15 13 0	595	Drive Cord Spring	N1-100-110	0 4 0
495	Coils	N8-560-550	4 9 0	596	Synchronous Vibrator	N8-890-000	17 2 0
496	1st I. F. Transformer	N8-570-150	7 13 0	597	Antenna Coil	N8-560-460	7 9 0
497	2nd I. F. Transformer	N8-570-160	8 13 0	598	Antenna Coil	N8-560-450	9 10 0
498	Output Transformer H N	N8-520-120	9 13 0	599	Oscillator Coil	N8-560-480	7 0 0
499	Cone and Coil	N8-220-110	8 15 0	600	Oscillator Coil	N8-560-470	10 11 0
500	Power Transformer	N8-530-100	49 7 0	601	1st I.F. Transformer	N8-570-130	5 14 0
501	Antenna Choke	N8-560-560	1 2 0	602	2nd I.F. Transformer	N8-570-140	7 0 6
502	Tuning Condenser	N8-210-110	41 1 0	603	Vibrator Transformer	N8-530-090	13 6 0
503	Trimmer	N8-212-330	3 1 0	604	R.F. Choke	N8-560-180	2 0 0
504	Trimmer	N8-212-340	4 9 0	605	"A" Choke	N8-560-490	3 9 0
505	Trimmer	N8-212-350	2 8 0	606	Tuning Condenser	N8-210-100	12 12 0
506	Mica Condenser	N8-190-250	1 6 0	607	Trimmer	N8-212-320	1 6 0
507	Electrolytic Condenser	N8-180-200	9 13 0	608	Mica Condenser	N8-190-240	2 0 0
<i>For Model 597-A N/H N Radio Sets</i>				609	Electrolytic Capacitor	N8-180-180	5 0 0
508	Dial Escutcheon	N3-680-000	5 0 0	610	Volume Control	N8-810-110	3 9 0
509	Dial, Standard	N8-700-500	7 8 6	611	Tone Control	N8-810-120	3 5 0
510	Pointer	N4-000-130	1 2 0	<i>For model 739- V N Radio Sets</i>			
511	Rear Panel	N8-400-150	3 4 0	612	Dial-Standard	N8-700-700	6 11 0
512	Compression Spring	N1-100-040	0 5 0	613	Pointer	N4-000-450	1 6 0
513	Tension Spring	N1-100-060	0 5 0	614	Dial Light Socket Assembly	N3-160-410	3 5 0
514	Tuning Socket and Cable	N3-160-260	2 0 0	615	Tube shield Base	N4-000-200	0 4 0
515	Pilot Light Socket	N3-160-270	0 5 0	616	Tube Shield	N4-000-210	0 9 0
516	Tuning Condenser	N8-210-120	26 4 0	617	Shielded Can.	N4-000-380	3 5 0
517	Trimmer	N8-212-000	2 4 0	618	Coil Mounting wafer	N3-100-010	0 5 0
518	Trimmer	N8-212-380	2 3 0	619	Tuning Shaft	N1-400-070	1 6 0
519	Trimmer	N8-212-010	1 12 0	620	Band Indicator Disc. Assembly	N8-700-580	3 0 0
520	Trimmer	N8-212-290	1 10 0	621	Speaker	N8-950-110	33 4 0
521	Trimmer	N8-212-400	1 2 0	622	Vibrator	N8-990-999	17 7 0
522	Trimmer	N8-212-410	3 0 0	623	Drive Cord Spring	N1-100-110	0 4 0
523	Trimmer	N8-212-390	2 4 0	624	Tuning Condenser	N8-210-130	38 6 0
524	Electrolytic Condenser	N8-180-020	5 14 0	625	Trimmer	N8-212-420	6 1 0
525	Condenser	N8-190-080	1 0 0	626	Trimmer	N8-212-450	1 6 0
526	Coils	N8-560-620	6 11 0	627	Mica Condenser	N8-193-080	1 9 0
527	Coils	N8-560-630	7 4 0	628	Ditto	N8-193-030	1 9 0
528	Coils	N8-560-640	5 12 0	629	Ditto	N8-193-000	1 9 0
529	Coils	N8-560-650	7 0 0	630	Trimmer	N8-212-110	1 6 0
530	Coils	N8-560-660	5 12 0	631	Mica Condenser	N8-194-030	1 9 0
531	Coils	N8-560-670	7 4 0	632	Ditto	N8-193-020	1 6 0
532	Coils	N8-560-040	2 8 0	633	Trimmer	N8-212-460	1 9 0
<i>For models 593- H N—235-A N/H N (593 A N and 593 H N) Radio Sets</i>				634	Mica Condenser	N8-193-060	1 9 0
533	Cabinet—593..	N3-66-020	25 1 0	635	Electrolytic Capacitor	N8-180-210	9 5 0
534	Grille Cloth 1 yd.	N6-600-130	10 11 0	636	Condenser	N8-195-010	1 2 0
535	Emblems	N8-713-27N	0 13 0	637	Ditto	N8-190-150	2 0 0
536	Dial—Standard	N8-700-400	1 14 0	638	Mica Condenser	N8-192-020	0 9 0
537	Tuning Knobs	N3-610-001	0 13 0	639	Ditto	N8-193-010	1 9 0
538	Band Knobs	N3-610-011	0 14 0	640	Antenna Coil BC	N8-560-680	11 13 0
539	Band Switch	N8-650-140	7 0 6	641	Antenna Coil SW	N8-560-680	13 2 0
540	Back Cover Plate	N8-400-130	1 2 0	642	R.F. Coil BC..	N8-560-700	11 13 0
541	Banana Plug..	N23-012-090W	0 11 0	643	R.F. Coil SW	N8-560-710	12 10 0
542	Antenna Ground Plate	N28-874-520N	0 11 0	644	Osc. Coil BC..	N8-560-720	11 13 0
543	Drive Cord 1 yd.	N1-450-050	0 11 0	645	Osc. Coil SW.	N8-560-730	13 2 0
544	Drive Shaft	N1-400-080	0 10 0	646	1st I.F. Transformer	N8-570-200	10 7 0
545	Speaker P. M.	N8-950-070	16 14 0	647	2nd I. F. Transformer	N8-570-210	10 7 0
546	Dial Lamp Socket	N3-160-010	0 10 0	648	Output Transformer	N8-520-100	9 10 0
547	Dial Diffusion Screen	N4-000-320	2 8 0	649	Cone and Voice Coil	N8-220-100	8 11 0
548	Pulley	N3-200-000	0 5 0	650	R. F. Cpoke Coil	N8-560-180	2 0 0
549	Octal Socket	N3-160-360	0 7 0	651	Vibrator Transformer	N8-530-030	17 7 0
550	Rubber Grommet	N1-550-000	0 5 0	652	"A" Choke	N8-560-190	2 0 0
551	Dial Light	P-47	0 5 0	653	Volume Control	N8-810-200	4 0 0
552	Tuning Condenser	N8-210-080	10 1 0	654	Tone Control	N8-810-120	3 5 0
553	Trimmer	N8-212-260	3 1 0	655	Filter Choke	N8-530-060	13 15 0
554	Adj. Condenser	N8-212-270	1 0 0	656	Output Transformer	N8-520-080	9 13 0
555	Trimmer	N8-212-290	1 10 0	657	Mica Condenser	N8-190-220	1 6 0
556	Mica Condenser	N8-190-100	0 12 0	658	Mica Condenser	N8-190-100F	0 12 0
557	Trimmer	N8-212-280	2 5 0	659	Mica Condenser	N8-190-230	1 6 0
558	Electrolytic Condenser	N8-180-000	6 4 6	660	Band switch	N8-650-250	19 6 0
559	Coils	N8-560-410	5 8 0	II. TUBES			
560	Coils	N8-560-420	5 14 0	Serial Type		Maximum	
561	Coils	N8-560-430	3 15 0	No.		Retail	
562	Coils	N8-560-440	4 12 0			Price	
563	Transformer	N8-570-000	7 0 6			Rs. a. p.	
564	Transformer	N8-570-010	7 0 6	661	6SA7	..	5 7 0
565	Output Transformer	N8-520-000	5 2 0	662	6SS7	..	5 7 0
566	Cone and Coil	N8-220-080	7 13 6	663	6T7G	..	5 6 0
567	Auto Transformer	N8-530-080	23 3 0	664	6Y7G	..	9 13 0
568	Tone Control	N8-810-050	2 12 0	665	6SK7	..	5 5 0
569	Volume Control	N8-810-040	3 11 0	666	6SQ7	..	4 7 0
<i>For models 594-A N/H N—335- H N—33-Mur Radio Sets</i>				667	6AD7G	..	7 2 0
570	Dial Scale-Standard	N8-700-600	3 1 0	668	12SA7	..	5 7 0
571	Back Cover Plate	N8-400-210	1 14 0	669	12SK7	..	5 5 0
572	Turn Button for Back cover	N28-752-072N	0 4 0	670	12SQ7	..	4 7 0
573	Spring Clips	N28-750-040N	0 4 0	671	35Z5GT	..	4 2 0
574	Speaker	N8-950-090	24 13 0	672	50L6GT	..	6 2 0
575	Wave Trap	N8-560-740	3 15 0	673	25L6GT	..	5 13 0
576	Tone Control..	N8-810-150	2 8 0	674	25Z6GT	..	4 8 0
577	Volume Control	N8-810-160	3 11 0	675	80	..	3 5 0
578	Transformer I. F.	N8-570-080	7 8 6	676	6V6GT	..	3 15 0
579	Transformer I. F.	N8-570-090	7 8 6	677	6G6G	..	7 12 0
580	Output Transformer	N8-520-060	7 9 6	678	6S7G	..	5 13 0
581	Cone and Coil	N8-220-030	12 12 0	679	6X5GT	..	4 2 0
582	Power Transformer	N8-530-050	35 12 0	680	5Z4	..	7 8 0
583	Tone Control..	N8-810-080	2 12 0	681	6J5GT/G	..	4 11 0
584	Volume Control	N8-810-170	4 0 0	682	1H5GT	..	5 14 0
<i>For model 737- V N Radio Sets</i>							
585	Dial Scale—Standard	N8-700-650	5 0 0				
586	Pointer	N4-000-290	1 2 0				

R. A. MAHAMADI
Dy. Secy. to the Govt. of India

The 6th April 1944

No. 6916-S.T.—The following notification of the Government of India in the War Transport Department is hereby republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

New Delhi, 22nd March 1944

No. LV50 (8)/44—In pursuance of clause 17 of the Civil Motor Transport Vehicles Control Order, 1944, the Central Government is pleased to direct that sub-clauses (2), (3) and (5) of clause 7, the provision in clause 7(7) regarding completion of Parts III and IV of the sale Order and the provisions in clause 7(8) of the said order regarding affixing of the number of the sale order after the Registration number shall not apply to the vehicles supplied direct by distributors to the Departments of the Central, Provincial Governments and quasi-Government organisation against an order of the Central Government in the War Transport Department for issue of not less than ten vehicles of the same make to the same authority at the same time.

K. G. MITCHELL

Controller, Road Transport

The 6th April 1944

No. 6917-S.T.—The following notifications of the Government of India in the Department of Industries and Civil Supplies are hereby republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

New Delhi, 4th March 1944

No. 301-CS(A) (15)/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Paper Control Order, 1942, namely:—

After sub-clause (a) of clause 3 of the said Order the following sub-clause shall be inserted:

“(aa) change the place of printing or making, or the place of publication, of any newspaper, news bulletin, magazine or periodical without previous permission in writing of the Central Government”

New Delhi, 4th March 1944

No. 308-CSA(10)/44—In exercise of the powers conferred by clause (b) of sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the First Schedule annexed to the notification of the Government of India in the Department of Commerce No. Econ. Ad. (P.C.) 16/41, dated the 16th January 1942, namely:—

To the items in the said Schedule, the following items shall be added namely,—

“6. Kraft paper in substances corresponding to 22×29-30 lbs. and above. 9 0—One anna per lb. extra for lighter weights and 6 pies per lb. extra for reeled paper.

7. Grey board .. 8-0

8. Duplex and Triplex board .. One rupee”.

H. M. PATEL

Joint Secy. to the Govt. of India

New Delhi, 25th March 1944

No. 301-CSA(49)/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Paper Control Order, 1942, namely:—

For sub-clause (e) of clause 8 of the said Order the following shall be substituted, namely:—

(e) (i) any invitation card in the form of a folder and requiring the use of an envelope;

(ii) any invitation card not in form of a folder, having an area greater than 12 square inches;

(iii) any invitation card in the form of a folder, not requiring the use of an envelope and which has an area greater than 54 square inches measured on one side of the sheet of which the invitation card is made;

(iv) any visiting card having an area greater than 6 square inches;

Provided that this restriction shall not apply until the 1st January 1945, to the printing of invitation cards and visiting cards manufactured before the 22nd January 1944: Provided further that any person holding stocks of invitation cards or visiting cards manufactured before the 22nd January 1944 and exceeding the sizes prescribed

in this sub-clause shall submit to the Secretary to the Government of India in the Department of Industries and Civil Supplies not later than the 7th day of every month a true return in Form I appended to this Order of the number of such cards held, acquired and disposed of by him during the preceeding calendar month”.

FORM I.

PAPER CONTROL ORDER, 1942

Clause 8 (e).

Return for the month of

Name of the person or firm submitting the return

Full address

I/We declared that the following is a true account of invitation cards and visiting cards manufactured before the 22nd January 1944 and whose manufacture and printing is prohibited under clause 8 (e) of the Paper Control Order held, acquired and disposed of me/us during the month of 1944.

Particulars	Invitation cards in the form of a folder and requiring the use of envelopes (in gross.)	Invitation cards not in the form of a folder. (in gross.)	Invitation cards in the form of a folder and not requiring the use of envelopes (in gross.)	Visiting cards. (in gross.)
1. Number of cards in hand at the end of the last preceding month. a. size.... b. size.... c. size....				
2. Number of cards, if any acquired during the month. a. size.... b. size.... c. size....				
3. Number of cards disposed of during the month. a. size.... b. size.... c. size....				
4. Number of cards in hand at the end of the month. a. size.... b. size.... c. size....				

NOTE:—Each size should be specified separately and the length and breadth should be given in inches. The size of invitation cards not in the form of a folder should be the size measured on one side of the sheet of which they are made.

Signature of the person or firm submitting the return.

Date.....1944.

New Delhi, 25th March 1944

No. 301-CSA (88)/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Paper Control Order, 1942, namely:—

In sub-clause (b) of clause 3 of the said Order, for the word “before”, the words “during the period immediately preceding” shall be substituted.

R. B. ELWIN
Deputy Secretary

The 5th/10th April 1944

No. 7071-S.T.—The following notification, issued by the Government of India in the Department of Food is hereby republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

New Delhi, 25th March 1944

No. II-SC (9)/44—In exercise of the powers conferred by clause 7 of the Gur Control Order, 1943, and in supersession of the Notification of the Government of India in the Department of Food No. II-SC (9)/43, dated the 22nd October 1943, I. N. C. Mehta, Gur Controller for India, hereby direct that save as provided in the proviso to the said clause

(1) no Gur shall be offered for transport by railway by a consignor, or accepted by a railway or transported otherwise by land or water from any place in any province specified in the first column of Schedule ‘A’ hereto annexed to a place outside the area specified in the corresponding entry in the second column of the said schedule, and

(2) no Gur shall be offered for transport by railway by a consignor, or accepted by a railway from any place in the province specified in the first column of Schedule 'B' hereto annexed to a place outside the area specified in the corresponding entry in the second column of the said schedule, except under a permit issued by the Gur Controller for India.

SCHEDULE 'A'

Province	Area
1. Madras	Madras, Coorg, Pudukotta and the French Settlements of Pondicherry, Karaikal Mahe and Yanam.
2. Bombay	Bombay, the Gujrat States, the Deccan States, the States of Idar, Radhanpur and Vijayanagar and the Portuguese Settlements in India.
3. Bengal	Bengal, the States of Mayurbhanj, Tripura and Cooch Behar and the French Settlement of Chandranagore.
4. The Punjab	The Punjab and the Punjab States excluding Tehri-Garhwal of Khairpur.
5. Bihar	Bihar.
6. The Central Provinces and Berar.	The Central Provinces and Berar and the Chhattisgarh States.
7. Assam	Assam and Assam States.
8. North West Frontier Province.	The North West Frontier Province, the Provinces of Punjab, Sind & Baluchistan and the States of Punjab, Kashmir, Dir, Swat and Chitral.
9. Orissa	Orissa and the Eastern States, excluding the States specified above against items 3 and 6.
10. Sind	Sind and Khairpur State.
11. British Baluchistan	British Baluchistan and the States of Kalat and Las Bela.
12. Delhi	Delhi.
13. Ajmer-Merwara	Ajmer-Merwara.

SCHEDULE 'B'

1. The United Provinces	The United Provinces, the Province of Delhi and the States of Rampur, Benares and Tehri-Garhwal.
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N. C. MEHTA
Gur Controller

The 6th April 1944

No. 9613-S.T.—The following notifications, issued by the Government of India, are republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

The 8th August 1942

COTTON TEXTILES SIZING AND FILLING CONTROL ORDER, 1942
No. 130-1C.(1)/42—(1) *Short Title*—This order may be called the Cotton Textiles Sizing and Filling Control Order, 1942.

(2) *Definition*—In this Order, unless there is anything repugnant in the subject or context, "cotton piece-goods" includes any woven or knitted fabric or material containing more than 90 per cent by weight of cotton after removal of any size or filling.

(3) *Sizing or Filling*—No person on or after the 1st day of January 1943 manufacture or process or cause to be manufactured or processed any cotton piece-goods which contain any sizing or filling material, or both, of any description, exceeding in the aggregate 10 per cent of the weight of the cotton in the cloth, provided that in respect of cloth the warp of which consists of yarn of 14s counts or coarser, any person may manufacture or process or cause to be manufactured or processed any cotton piece-goods which contain any sizing or filling material or both of any description not exceeding in the aggregate 15 per cent of the weight of the cotton in the cloth.

(4) No person shall on or after the 1st day of January 1943 sell or otherwise dispose of or purchase or otherwise acquire any cotton piece-goods which have been manufactured, processed or finished in contravention of clause 3.

(5) *Tests*—For the purposes of this order, the proportion of sizing or filling material, or both, relative to the weight of the cotton in any finished cotton piece-goods shall be determined by such test as the Central Government may, from time to time, prescribe by order in writing and the result of such test shall be conclusive.

(6) *Inspection of premises*—Any officer authorised by the Central Government, the Provincial Government or the Deputy Director-General, Cotton Textiles, Department of Supply, Bombay, in writing in this behalf may enter upon and inspect any premises in which he has reason to believe that cotton piece-goods are manufactured or processed or sized or filled in contravention of the provision of this Order and may ask for any information relating to the manufacture, processing, sizing or filling of such piece-goods in those premises.

(7) *Existing contracts*—This order shall relieve any person from any legal obligation he may have undertaken prior to the 1st day of January 1943 to deliver cotton piece-goods sized to an extent in excess of the amount stipulated in this Order.

(8) Notwithstanding anything in this Order, the Central Government or the Deputy Director-General, Cotton Textiles, Department of Supply, Bombay or any other person authorised by it or him in this behalf may in its or his absolute discretion grant a special written permission to any person to manufacture or process or cause to be manufactured or processed any cotton piece-goods containing sizing or filling material or both of any description exceeding in the aggregate 10 per cent of the weight of the cotton in the cloth.

DEPARTMENT OF INDUSTRIES AND CIVIL SUPPLIES

New Delhi, 29th September 1943

No. 100-Tex.(B)/43—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Cotton Textiles Sizing and Filling Control Order, 1942, namely:—

In the said Order—

Clause 3 shall be renumbered as sub-clause (a) of that clause and to that clause as so renumbered, the following sub-clause shall be added, namely:—

"(b) No person shall on or after the 1st October 1943 use wheat flour for the purpose of sizing or filling cotton piece-goods except with the permission in writing of the Textile Commissioner, Bombay, or any other officer authorised by him in this behalf and in accordance with such terms as may be laid down by him."

New Delhi, 30th October 1943

No. 130-Tex.(1)/43—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Cotton Textile Sizing and Filling Control Order, 1942, namely:—

In the said Order—

(i) In clause 5, after the words "by such test" the words "carried out by such authority" shall be inserted.

(ii) In clause 6, after the words "in those premises", the words "and take any samples for the purpose of testing" shall be inserted.

H. M. PATEL

Deputy Secy. to the Govt. of India

New Delhi, 10th January 1944

No. 130-Tex.(1)/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Cotton Textiles Sizing and Filling Control Order, 1942, namely:—

In clause 6 of the said Order the words "in contravention of the provisions of this Order" shall be omitted.

R. B. ELWIN

Deputy Secy. to the Govt. of India

ORDER

New Delhi, 29th October 1943

No. 130-Tex.(1)/43—In pursuance of clause 5 of the Cotton Textile Sizing and Filling Control Order, 1942, the Central Government is pleased to prescribe the following tests and authorities:—

I. *Tests*—Any one of the following two tests may be adopted:—

(1) A square cloth weighing roughly 5 grams shall be cut from the sample, as much care as possible being taken to cut parallel to warp and weft threads. The sides of the square shall be trimmed to a complete thread and five of these shall then be pulled out around the square so as to leave a fringe which enables the sample to be handled without the loss of yarn fragments. The sample shall be weighed at room humidity. It shall then be dried in an air oven at 105°C-110°C until its weight is constant. The difference in the two weights is the moisture content of the sample.

It shall then be immersed in a solution containing 1 per cent soap and 1 per cent soda, in a liquor; material ratio of 20:1, and boiled with frequent stirring for 30 minutes. The loss due to evaporation shall be constantly replenished. The sample shall then be removed, rinsed and replaced in a fresh solution of the same concentration and the boiling repeated a further 30 minutes. The sample shall then be rinsed thoroughly in water at 60°C and finally in cold distilled water, and dried to constant weight. The difference in weight between this and the dry

weight is the size content of the sample. The percentage of size shall then be calculated from the original weight.

(2) The sample of material for analysis shall be prepared as above and the moisture content determined. It shall then be extracted for one hour with chloroform or carbon tetrachloride in a soxhlet apparatus. The solvent shall be allowed to dry off in the air and the cloth shall be well washed by alternate immersion in hot running water and wringing by hand twelve times in succession. It shall then be alternately immersed in 0.5 per cent aqueous solution of diastase (20—30 times the weight of the cotton) at 50°C, and wrung by hand three times in succession, finally being returned to the solution which shall then be heated to 70°C. The cloth shall be allowed to remain in the solution for 15 minutes in all; it shall then be well washed in hot running water exactly as before, and dried at 105°C—110°C to constant weight. The difference in this latter figure and the dry weight will be the size content.

II. *Authorities*—The test may be carried out by any of the following authorities:—

- (1) The Government Test House, Alipore, Calcutta
- (2) The Deputy Controller of Inspection, Lahore
- (3) The Ordnance Laboratory, Cawnpore
- (4) The Industrial Research Laboratory, Delhi
- (5) The Inspector of Textiles, Cotton Textiles Directorate, Hararwala Building, Wittet Road, Ballard Estate, Bombay.
- (6) The Ordnance Laboratories (Cawnpore), Calcutta Branch.
- (7) The Government Textile Institute, Madras
- (8) Chemical Examiners in Custom Houses at the ports of Calcutta, Bombay, Madras and Karachi.
- (9) Central Revenues Control Laboratory, New Delhi

ORDER

New Delhi, 10th December 1943

No. 130-Tex.(1)/43—In pursuance of clause 5 of the Cotton Textile Sizing and Filling Control Order, 1942, the Central Government is pleased to direct that the following amendment shall be made in its Order in the Department of Industries and Civil Supplies No. 130-Tex.(1)/43, dated the 29th October 1943, namely:—

In the said Order in Test(1) for the words "the original weight" the words "the weight obtained after removing the size" shall be substituted.

H. M. PATEL

Deputy Secy. to the Govt. of India

GOVERNMENT OF INDIA DEPARTMENT OF INDUSTRIES AND CIVIL SUPPLIES PRESS NOTE

A Conference under the chairmanship of the Textile Commissioner is being held next week of the representatives of Provincial Governments and Indian States to agree on co-ordinated measures to ensure that sales of cloth and yarn do not exceed control levels throughout all stages of distribution. This Conference follows on the warning recently issued by the Textile Commissioner to mills and merchants against malpractices which some are indulging in, and it is understood that severe measures if necessary to the extent of compelling sales under a licence only are contemplated. The Bombay Government, which Province accounts for 75 per cent of the total of India's cloth production is to be represented at the Conference, and their active assistance and co-operation will go far to ensure compliance with the Order by merchants in the main distributing centres of the Province which means that merchants in the up-country centres will in turn receive supplies at correct prices.

M. K. VELLODI
Textile Commissioner

HOME DEPARTMENT NOTIFICATIONS

The 11th April 1944

No. 1103-C.—The following notification by the Government of Bombay, is republished for general information.

By order of the Governor

J. BOWSTEAD

Chief Secretary to Government

HOME DEPARTMENT (POLITICAL)

Bombay Castle, 1st March 1944

No. 714-Poll.—Whereas in the opinion of the Government of Bombay the books mentioned in the schedule appended hereto contain prejudicial reports of the nature described in sub-rule (7) of rule 34 of the Defence of India Rules, 1939;

Now, therefore, in exercise of the power conferred by clause (c) of sub-rule (1) of rule 40 of the said Rules, the

Government of Bombay is hereby pleased to declare all copies, wherever found, of the said books and all documents containing copies, reprints, translations of, or extracts from, the said books to be forfeited to His Majesty.

SCHEDULE

List of Books

- (1) "La guerra d'Etiopia" (The Abyssinian War) by Marshal Badoglio.
- (2) "Che vuole il Giappone" (What does Japan Want?) by H. V. Doening, translated by Prof. A. Treves.
- (3) "Blut und Ehre" (Blood and Honour) by Alfred Rosenberg.
- (4) "Spionage" by H. R. Berndorff
- (5) "Vom Kaiserhoff zur Reichskaylei" (From Hotel Kaiserhoff to Reichchancery) by J. Goebbels.
- (6) "Das erwachende Berlin" (Berlin Awakening) by J. Goebbels.
- (7) "Hitler Deutschland von einem Auslaender Gesehen" (Hitler's Germany as seen by a Foreigner) by C. Santoro.
- (8) English translation of (7)
- (9) "Japan must fight Britain" by Lt. Commr. T. Ishimaru.
- (10) "Secrets of Japan through Indian eyes" by Chaman Lal.
- (11) "Speech by the Fuehrer before the Reichstag, 24.8.1939."
- (12) "German Labour Service" by Fritz Edel
- (13) "The Hitler State" by Professor Kumar Sarkar

By order of the Governor of Bombay

H. V. R. IENGAR

Secretary to Government

The 11th April 1944

No. 1121-C.—The following notification by the Government of India, is republished for general information.

By order of the Governor

J. BOWSTEAD

Chief Secretary to Government

DEFENCE DEPARTMENT

New Delhi, 22nd January 1944

No. 5-DC(54)/44—In exercise of the powers conferred by section 2 of the Defence of India Act, 1939 (XXXV of 1939), the Central Government is pleased to direct that the following further amendments shall be made in the Defence of India Rules, namely:—

(i) Sub-rule (5) of rule 56-A of the said Rules shall be deleted.

(ii) After rule 130-A of the said Rules, the following rule shall be inserted, namely:—

"130-B. *Special provision regarding fines*—Notwithstanding anything contained in section 32 of the Code of Criminal Procedure, 1898, it shall be lawful for any Magistrate of the first class specially empowered by the Provincial Government in this behalf and for any Presidency Magistrate to pass a sentence of fine exceeding one thousand rupees on any person convicted of contravening an order made under rule 56-A or rule 81."

C. MACI. G. OGILVIE

Secretary to the Govt. of India

COMMERCE AND LABOUR DEPARTMENT NOTIFICATIONS

The 6th April 1944

No. 1589—IJ-23/411-Ccm.—The following notification, issued by the Government of India in the Commerce Department is republished for general information.

By order of the Governor

J. E. MAHER

Secretary to Government

REGISTRATION OF ACCOUNTANTS

New Delhi, 11th March 1944

No. 13-A (1)/44—In pursuance of clause (f) of sub-rule (1) of rule 39 of the Auditor's Certificates Rules, 1932 it is hereby notified that the Central Government have been pleased to remove from the list of Registered Accountants entitled to train articled clerks, with effect from the 15th February 1944, the name of Mr. R. P. Dalal, F. S. A.A., R. A., Bombay, who has ceased to practise as a Registered Accountant in India.

N. R. PILLAI

Secretary to the Government of India

The 8th April 1944

No. 1612-Com.—The following notification, issued by the Government of India, Finance Department (Central Revenues), is republished for general information.

By order of the Governor

J. E. MAHER

Secretary to Government

SALT

No. 7-Camp.—In exercise of the powers conferred by section 37 of the Central Excises and Salt Act, 1944 (I of 1944) the Central Government is pleased to direct that the following amendments shall be made in the North Orissa Salt (Village Manufacture and Storage) Rules, 1943, namely :—

In the said Rules—

(1) In sub-rule (3) of rule 1, for the words "Government of Orissa in the *Orissa Gazette*" the words "Central Government in the official Gazette" shall be substituted.

(2) For rule 2, the following rule shall be substituted, namely—

"2. *Definitions*—In these rules unless there is anything repugnant in the subject or context,—

(i) "Assistant Collector" means an Assistant Collector of the Department of Central Excise, Calcutta;

(ii) "Collector" means the Collector of Central Excise, Calcutta;

(iii) "Contractor" means a person appointed by the Government of Orissa for collection on their behalf of salt manufactured in accordance with these rules;

(iv) "duty" means the duty payable under the Central Excises and Salt Act, 1944 (I of 1944);

(v) "Inspector" means an Inspector of the Department of Central Excise, Calcutta;

(vi) "Salt" means salt manufactured in accordance with these rules;

(vii) "Warehouse" means a warehouse established in accordance with rule 5;

(viii) "Warehouse Officer" means an officer appointed by the Government of Orissa to be in charge of a warehouse"

(3) In sub-rule (2) of rule 4 and in sub-rules (1) and (2) of rule 5, for the word "Collector" the words "Government of Orissa" shall be substituted.

(4) For rules 7, 8 and 9 the following rules shall be substituted, namely :—

"7. *Officers in charge of warehouse*—Each warehouse shall be in charge of an officer called "Warehouse Officer" appointed by the Government of Orissa for purchase and sale of salt and an Inspector.

8. *Procedure at Warehouse*—

(1) Immediately after the arrival of each consignment of salt at a warehouse, the Warehouse Officer shall cause the same to be weighed in the presence of the Inspector, record the result of weighment in the prescribed registers, and shall forthwith store the same in the warehouse.

(2) The Central Government shall not in any manner be liable for the price of the salt to the manufacturer or to the Contractor or to the Government of Orissa or for any damage howsoever caused to any salt stored in any warehouse or any "hat" depot or while in transit from one place to another.

9. *Keys of the Storage Godown*—The storage godown in each warehouse shall be locked with two locks, the key of one remaining with the Warehouse Officer and of the other with the Inspector."

(5) In rule 10—

(i) in sub-rule (1) for the words "Central Excise and Salt Department" and "Government of Orissa" the words "Central Excise Department" and "Collector" shall be substituted respectively;

(ii) in sub-rule (2) for the words "Warehouse Officer", "Contractor" and "Collector" wherever they occur, the words "Inspector", "Warehouse Officer" and "Assistant Collector" shall be substituted respectively.

(6) In rule 11—

(i) in sub-rule (1) for the words, figures and brackets "Indian Salt Act, 1882 (XII of 1882)" the words, figures and brackets "Central Excises and Salt Act, 1944 (I of 1944), shall be substituted;

(ii) for the word "Collector" wherever it occurs the words "Assistant Collector" shall be substituted.

(7) In rules 12 and 15, for the words "Commissioner of Excise and Salt, Orissa" wherever they occur, the words "Collector" shall be substituted.

K. K. CHETTUR

Dy. Secy. to the Govt. of India

The 11th April 1944

No. 1637—IS-5/44-Com.—The following notification, issued by the Government of India, in the Department of Commerce, is republished for general information.

By order of the Governor

J. E. MAHER

Secretary to Government

WAR RISKS INSURANCE

New Delhi, 20th March 1944

No. 8-W.R.I.(F)/44-D.—In pursuance of sub-rule (3) of rule 6 of the War Risks (Inland Vessels) Insurance Rules,

1943, the Central Government is pleased to direct that the premium payable under any policy in respect of inland vessels which on the 1st April 1944 were insurable under the Scheme shall, in respect of the period ending on the 31st March 1945, be one per cent of the insurable value of the vessels calculated to the nearest anna on each complete sum of one hundred rupees and shall be paid in four equal instalments as hereinafter specified:—

(a) Where the application for insurance is made not later than the 31st May 1944, the first instalment shall be payable with the application and the other three instalments shall be payable on or before the first day of each succeeding quarter.

(b) Where the application for insurance is made on a date later than the 31st May 1944, it shall be accompanied by all the instalments that would have been payable by that date under the preceding clause if the application had been made before the 1st June 1944 and the remaining instalments shall be payable on or before the first day of each succeeding quarter.

Y. N. SUKTHANKAR

Joint Secy. to the Govt. of India

The 11th April 1944

No. 1638—IF-5/44-Com.—The following notification, issued by the Government of India, in Department of Commerce, is republished for general information.

By order of the Governor

J. E. MAHER

Secretary to Government

WAR RISKS INSURANCE

New Delhi, 20th March 1944

No. 7-W.R.I.(F)/44-D.—In pursuance of sub-rule (3) of rule 6 of the War Risks (Factories) Insurance Rules, 1942, the Central Government is pleased to direct that the premium payable in respect of the period from the 1st April 1944 to the 31st March 1945 under any policy of insurance issued under the War Risks (Factories) Insurance Scheme before the 1st April 1944 shall be one per cent of the insurable value of the property calculated to the nearest

anna on each complete sum of one hundred rupees and shall be paid in four equal instalments, namely:—

The first instalment shall be payable on or before the 1st April 1944 and the other three instalments shall be payable on or before the first day of each succeeding quarter:

Provided that—

(a) Where an application for insurance in respect of property which was insurable before the 1st April 1944 is made after that date but not later than the 31st May 1944, it shall be accompanied by the first instalment as well as all the instalments of premium that would have been payable in respect of the said property under sub-rule (1) or sub-rule (2), as the case may be, of rule 6 had the application been made not later than the appropriate date specified therein and the other three instalments shall be payable on or before the first day of each succeeding quarter;

(b) Where the application for insurance is made after the 31st May 1944, it shall be accompanied by all the instalments that would have been payable under clause (a) had the application been made not later than the 31st May 1944 and the remaining instalments shall be payable on or before the first day of each succeeding quarter.

Y. N. SUKTHANKAR

Joint Secy. to the Govt. of India

The 11th April 1944

No. 1641-Com.—The following notification of the Government of India in the Department of Indians Overseas is republished for general information.

By order of Governor

J. E. MAHER

Secretary to Government

The 29th March 1944

No. F. 84-8/43-0.-S.—In exercise of the powers conferred by sub-section (1) of section 124 of the Government of India Act 1935, the Central Government is pleased with the consent of the Provincial Governments concerned, to extend for a further period of six months from the 1st April 1944 the entrustment of functions announced in this Department Notification No. F. 84-I/43-0.-S., dated the 31st March 1943.

G. S. BOZMAN

Secretary to the Government of India